

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 2205 of 2019 & IA No. 1315 OF 2019**

**Dated: 24th October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member (electricity)**

**In the matter of:**

**Jaypee Powergrid Limited**

**.... Appellant(s)**

**Versus**

**Uttar Pradesh Power Corporation Limited & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ankit Sibbal  
Rohit Kumar Yadav For App1

Counsel for the Respondent(s) : Raj Bahadur Sharma For Res17

**ORDER**

Issue fresh notice to un-served Respondent Nos. 12, 13 & 17, returnable on 21.11.2019. Dasti, in addition, is permitted.

List the matter on **21.11.2019**.

**Ravindra Kumar Verma  
Technical Member (electricity)**

**Justice Manjula Chellur  
Chairperson**

TPD